

(b) if so, brief outlines of the proposal; and

(c) when a final decision is likely to be taken in the matter ?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : (a) to (c) Government recently examined the question of setting up a Hotel Development Fund to finance hotel projects by private industry. The question is under consideration.

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PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE KERALA SURVEY AND BOUNDARIES ACT, 1961

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA) : Madam, with your permission and on behalf of Shri C. Subramaniam I lay on the Table, under sub-section (3) of section 22 of the Kerala Survey and Boundaries Act, 1961, a copy of Notification S.R.O. No. 285/66, dated the 19th July, 1966, issued by the Government of Kerala. [Placed in Library. See No. LT-6844/66.]

REPORT OF THE EDUCATION COMMISSION (1964-66)—EDUCATION AND NATIONAL DEVELOPMENT

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : Madam, I lay on the Table a copy of the Report of the Education Commission (1964-66)—Education and National Development. [Placed in Library. See No. LT-6940/66.]

NOTIFICATIONS ISSUED BY THE KERALA GOVERNMENT UNDER THE MOTOR VEHICLES ACT, 1939

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND AVIATION (SHRI C. M. POONACHA) : Madam, I lay on the Table a copy each of the following Notifications, under sub-section

(3) of section 133 of the Motor Vehicles Act, 1939, issued by the Government of Kerala :—

(i) Notification S.R.O. No. 271/66, dated the 27th June, 1966.

(ii) Notification S.R.O. No. 272/66, dated the 27th June, 1966.

[Placed in Library. See No. LT-6852/66 for (i) and (ii).]

THE SEAMEN'S PROVIDENT FUND SCHEME, 1966

SHRI C. M. POONACHA : Sir, I also beg to lay on the Table a copy of the Ministry of Transport, and Aviation (Department of Transport, Shipping and Tourism) Notification G.S.R. No. 1206, dated the 27th July, 1966, publishing the Seamen's Provident Fund Scheme, 1966, under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT-6848/66.]

THE INDIAN MERCHANT SHIPPING (LIFE SAVING APPLIANCES) AMENDMENT RULES, 1966

SHRI C. M. POONACHA : Sir, I also beg to lay on the Table a copy of the Ministry of Transport and Aviation (Department of Transport, Shipping and Tourism) Notification G.S.R. No. 1256, dated the 30th July, 1966, publishing the Indian Merchant Shipping (Life Saving Appliances) Amendment Rules, 1966, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, [Placed in Library. See No. LT-6959/66.]

NOTIFICATION ISSUED BY THE KERALA GOVERNMENT UNDER THE MOTOR VEHICLES ACT, 1939

SHRI C. M. POONACHA : Sir, I also beg to lay on the Table a copy of the Notification S.R.O. No. 1 301/66, dated the 3rd August, 1966, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, issued by the Government of Kerala. [Placed in Library. See No. LT-6852/66.]